

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236- IA/924(AHM)2024
in
CP(IB) 181 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Dhirendra Sheth

.....Applicant

V/s

Atrium Infocomm Pvt Ltd

.....Respondent

Order delivered on: 08/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

Liquidator in person

: Mr. Parag Sheth

ORDER

IA/924(AHM)2024

Ld. Counsel for the applicant is directed to collect notice from registry and issue notice upon respondent.

List for further consideration on 21.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)